

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1305 of 2023 in Restoration Application No. ___ of 2023 in Comp. App. (AT) (Ins) No. 202 of 2023	Manmohan Gupta Vs. MDS Digital Media Pvt. Ltd. & Anr.	Tannya Baranwal
2.	I.A. No. 1312 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Netafirm Agricultural Financing Agency Pvt. Ltd. Vs. Baliraja Sakhar Karkhana Ltd.	Vishal Kamble
3.	I.A. No. 1319 of 2023 in I.A. No. ___ of 2023 in Comp. App. (AT) (Ins) No. 1172-1173 of 2022	Real Estate Regulatory Authority Vs. D.B. Corp Ltd. & Anr.	Abhishek Anand

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